

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 25/KB/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Anr -Versus- UCIC Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, Adv
 2. MR. SHOUNAK MITRA, Adv
 3. MS. ARYAA CHATTERJEE, Adv

} 12/1/18
for the
petitioners

1. CS ROHIT KESHRI, PCS
 2. CS RAHUL PARASRAMPURIA, PCS

} RESPONDENTS.
NO. (1 - 9.)

Date
12.1.18

ORDER

Ld. Counsel for the petitioners and the respondent nos.
 1 to 9 is present.

MANUFACTURERS AND TRADERS ASSOCIATION

List it on 06/03/2018.

Interim order passed earlier shall remain effective till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)